

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1278  
ANSWERED ON:08.03.2007  
REFINERY IN PARADIP  
Satpathy Shri Tathagata

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the progress so far in the land acquisition for the proposed petro-chemical complex-cum-oil refinery at Paradip in Orissa;
- (b) the amount spent so far for this purpose;
- (c) whether adequate compensations have been given to the affected persons;
- (d) if so, the time by which the construction work is likely to be started?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

- (a) Indian Oil Corporation Limited (IOCL) has already acquired 3347 acres of land for Paradip Refinery Project.
- (b) IOCL has spent an amount of Rs.61.24 crore towards cost of acquisition of land for the project.
- (c) Adequate compensation amounting to approx. Rs.40.30 crore has been given to the land owners based on the compensation package fixed by Orissa Government after obtaining written consent from land owners.
- (d) The construction work for the project will commence by mid 2008.